NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

and the wealth

C.S.P. No. 963/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: M/s. Morgan Stanley Advantage Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

1. Mr. Tapan Deshparde ? Mr. Priya Patwa S

COMMON ORDER

CSP No. 955/230-232/NCLT/MB/MAH/2017

CSP No. 963/230-232/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Petitioner is present.

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- 2. Petition Admitted.
- 3. The Notice of hearing shall be advertised in two newspapers viz. Free Press Journal in English and Navshakti in Marathi.
- 4. Fixed for the hearing on **22.12.2017**.

BHASKARA PANTULA MOHAN MEMBER (JUDICIAL)

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL)

Dated: 22.11.2017